

C. A. T. Bench, JAIPUR

Date of Order

Orders

18/10/93

Mr. V.S. Gumber Counsel for petitioner.

The learned

counsel for the petitioner seeks time to argue. Put up for admission on 3/12/93.



(O. P. Sharma)

Administrative Member

C. Krishna

Member (Judl.)

Member (Judl.)

3/12/93

Mr. V.S. Gumber Counsel for petitioner.

The aforesaid Bench has formed to-day. Put up for admission on 7¹²/₉₃.

DEPUTY REGISTRAR

Central Administrative Tribunal

Jaipur Bench, JAIPUR.

7.12.93

Sh. V.S. Gumber, Counsel for the petitioner.

This is a petition for condonation of delay in the presentation of the review petition No. 20/93 in Tn 175/07 (CS 1/05). The Review Petition has been dismissed by an order of this Bench of the Tribunal today.

This petition, therefore, is not tenable and is dismissed accordingly with no order as to costs.



(O. P. Sharma)

Administrative Member

C. Krishna

Gopal Krishna

Member (Judl.)

Copy sent to the app. and S. P. O. and

Date

2nd copy to the app. and S. P. O. 15/12/93